

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that, in view of the Calendar for the year 2024, the day **20<sup>th</sup> July, 2024 ( 3<sup>rd</sup> Saturday)** is declared as **Court working day**, for the High Court of Bombay at Goa, Porvorim. The Hon'ble High Court of Bombay at Goa will take up the Judicial Assignment on 20.07.2024 as follows:-

### I

The Division Bench-I comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters, as per the board notified separately.

### II

The **Hon'ble Shri Justice Bharat P. Deshpande** will sit singly and take up the extant judicial assignment pertaining to Single Bench-II .

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 16<sup>th</sup> July, 2024

Sd/-  
( Ram S. Prabhu Dessai )  
**Registrar (Judicial)**